

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2013
ANSWERED ON:01.12.2000
SUGAR IMPORT AGREEMENT WITH PAKISTAN
JASWANT SINGH BISHNOI

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether sugar import agreement with Pakistan stands terminated; and
- (b) if so, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (श्री SRIEENIVASA PRASAD)

(a) Import of sugar is on Open General License (OGL) since March, 1994. Being an OGL item of import, the individual traders or the corporate entities, whether in the private or public sector, are free to import sugar from any country, including Pakistan, based on their best commercial judgement. There is no agreement with Pakistan for import of sugar.

(b) Does not arise.